

DIVISION BENCH  
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/71(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MIKROS KOSMOS PRIVATE LIMITED VS SHREE SHYAM BEARINGS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr.Yash Dalmia,Adv. ] For the Financial Creditor  
Ms.Madhuri Pandey,PCS. ]

Ms. Ruchi Hallen,Adv. ] For the Corporate Debtor

**O R D E R**

1. Ld.Counsel on both sides present.
2. Notice accepted by Ld. Counsel for the Corporate Debtor.
3. Ld.Counsel for the Corporate Debtor seeks two weeks' time to file Vakalatnama, Board Resolution and Reply affidavit.
4. Time is allowed.
5. Post the matter on **03/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

PJ